## CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH

CP(C) no.60/96 O.A.70 ot 1996

Date of Order: 25.9.96.

Present: Hon'ble Mr.Justice A.K.Chatterjee, Vice-Chairmah. Hon'ble Dr. B.C.Sarma, Administrative Member.

HRIDAY CH. SARKAR

-Vs-

UNION OF INDIA & ORS.

For the petitioner: Mr.P.L.Bose, counsel. For the respondents: Mr.M.S. Banerjee, counsel.

Heard on: 25.9.96.

Ordered on: 25.9.96.

## ORDER

## A.K.Chatterjee, V.C.

Both sides are present and we have heard them in full.

Ld. counsel for the petitioner states on instructions want to that he does not proceed with the application as his grievances a col susanni to c have been redressed. to the stage

In the circumstance, the application is disposed of as "withdrawn".

C.Sarma )

Member(A)

(A.K.Chatterjee) Vice-Chairman.